

LOK SABHA

Tuesday, May 10, 1966/Vaisakha 20,
1888 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Cochin Shipyard

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*1571. Shri Hnkam Chand
Kachhavaia:

Shrimati Renuka Barkatakai:

Shri Onkar Lal Berwa:

Shri P. C. Borooah:

Shri M. L. Dwivedi:

Shri Bhagwat Jha Azad:

Shri Subodh Hansda:

Shri S. C. Samanta:

Shri Vishwa Nath Pandey:

Shri Ravindra Varma:

Shri R. S. Pandey:

Shri Rajeshwar Patel:

Shri R. Barua:

Shri Maniyangadan:

Shri Warrior:

Shri Vasudevan Nair:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the final project report on the Cochin Shipyard has been submitted to Government by the foreign collaborators; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) Yes, Sir. The Report was received only on 27th April, 1966.

(b) The report, which is a voluminous document, is under the active examination of the Government.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि सरकार जो यह विदेशी कम्पनी के द्वारा कारखाना खोलने वाली है, इसमें क्या उन्होंने कोई विशेष शर्त भी रखी है ? यदि हाँ, तो वह कौन सी शर्त है तथा यह कम्पनी कितने जहाज साल में बनायेगी ?

Shri C. M. Poonacha: The report has just now been received. The matter is under consideration. After examining all aspects, technical, financial and other, and after Government has taken a decision on the report, further information can be made available.

श्री हुकम चन्द कछवाय : मैं जानना चाहता हूँ कि इसमें कितनी विदेशी मुद्रा लगने की सरकार को आशा है और इस सम्बन्ध में आज हमारे यहाँ जो कमी है, क्या वह पूरी हो जायेगी, क्या इस बात का प्रस्ताव सरकार ने लगाया है तथा जो रिपोर्ट आई है, वह हमारे सामने कब तक रखी जायेगी ?

Shri C. M. Poonacha: This point also is under consideration, because the element of foreign exchange would depend upon certain technical aspects. The matter is under the active consideration of a technical committee specially constituted for this purpose. After completion of these examinations, we will be in a position to know what exactly the foreign exchange element would be.

Mr. Speaker: When will it be possible to place the report on the Table of the House?

Shri C. M. Poonacha: Because these are technical matters, I cannot set a time limit for that. It will be done as soon as possible, without undue loss of time.

श्री म० ला० द्विवेदी : मैं यह जानना चाहता हूँ कि जो प्रतिवेदन सरकार के सम्मुख प्रस्तुत किया गया है, उसमें कितने विदेशी सदस्य थे और कितने देश के थे और इन विशेषज्ञों में कौन कौन थे ? इस के तैयार करने में कितना समय लगा और यह रिपोर्ट कब तक प्रस्तुत हो जानी चाहिये थी ? देरी के क्या कारण हैं ?

Shri C. M. Poonacha: The report was to be submitted by April, 1966 according to the agreement reached with them, and they have submitted their report in time. There has not been any delay. Our technical committee will go through it and come to some final conclusion.

This is an entirely foreign concern which was entrusted with the task of doing the project study and giving the project report.

Shri Bhagwat Jha Azad: In view of the fact that we have got great essentiality for this shipyard and especially because of food shipments coming to our country we need this, may I know whether Government think it desirable to put any time-limit for its consideration, or whether they have any schedule in mind for the construction of this shipyard?

Shri C. M. Poonacha: Without undue waste of time this matter will be examined and final conclusions reached. The Government is quite aware of the need for having additional shipyard facilities. Docking facilities and such things which are very pressing at the moment, and this question will be given the most expeditious consideration at all levels.

Shri S. C. Samanta: Is it not a fact that will be compared with the report was prepared by indigenous consultants, and if so may I know whether that the preliminary project report submitted by the foreigners?

Shri C. M. Poonacha: No, Sir. Actually this very company submitted a

preliminary report earlier, and following that up they have now, within the time stipulated, submitted their final project report.

Shri R. Barua: In view of the present need of foreign exchange, may I know whether Government is putting off the execution of the project till after the fourth Plan?

Shri C. M. Poonacha: No, Sir, that is not the thing.

Shri Warior: May I know whether the Government has any idea of taking up this project phase by phase executing the primaries earlier or only after a final decision on the entire project report is taken by the Government any work will be taken?

Shri C. M. Poonacha: The preliminary report which was submitted did envisage two stage development, the first phase and the second phase. Accordingly, the report also envisages two stage development. These are matters for details examination by a technical committee.

Shri R. Ramanathan Chettiar: Two years ago the then Minister of Transport in reply to a question stated that the foreign exchange component for this project will be Rs. 8.16 crores. From the reply to supplementaries, the Minister for Transport now says that he is awaiting the report of the technical committee. Are we to understand that the foreign exchange element depends upon the will be round about the figure indicated two years ago.

Shri C. M. Poonacha: That was a rough estimate. Actually the foreign exchange component has increased on overall development of industrial production within the country. If two years ago the assessment was on the basis of a certain figure, today in view of our various developments that have taken place in the country in respect of port installations and such other requirements, the foreign exchange element need not be all that for all the time to come.

Shrimati Savitri Nigam: As there is no dearth of experts in this country, I would like to know from the hon. Minister why our own experts and engineers were not included in making a preliminary survey and what was the reason for giving it entirely to foreign experts?

Shri C. M. Poonacha: In this matter of development of shipyard at Cochin with facilities for dry docking, repairs and the berthing we need foreign consultants; in this regard there is dearth of expert consultancy advice in this country and we had necessarily to go to these experts.

Shri P. Venkatasubbalah: Since this is a long pending scheme may I know whether Government will be in a position to give an assurance that even though there may be some runnings in the Fourth Plan projects, this project will go through?

Shri C. M. Poonacha: That is the intention of the Government at the moment.

Price of Paddy fixed by States

*1572. **Shri Yashpal Singh:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether different prices of paddy have been fixed by the States in Eastern region;

(b) if so, whether any effort has been made to devise a uniform price policy for the region; and

(c) the result thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) Yes, Sir.

(b) No, Sir. It is not possible to have a uniform price for the entire region.

(c) Does not arise.

श्री यशपाल सिंह: क्या सरकार को यह पता है कि किसान जब धान को पैदा करता है, उस से घाघे बामों पर खरीदा जाता है और छः महीने बाद किसान को वही धान दुगने दाम पर लेना पड़ता है, तथा इन मूल्यों में एकता कायम करने के लिये सरकार क्या कर रही है ?

Shri Govinda Menon: Purchase prices are fixed by the State Governments regard being had to the peculiar or special conditions prevailing in each State. Therefore, it is not possible to have a uniform price fixed for all the States. Even in the absence of controls, it should be noted that different prices prevail in different parts of the country.

श्री यशपाल सिंह: यह समझ में नहीं आया। जो बात मैंने पूछी है उसका जवाब मेरी समझ में नहीं आया। मेरा अपना धान सरकार ने 15 रु० मन खरीदा था और मुझे वही बाद में 32 रु० मन खरीदना पड़ा।

श्री हरि विष्णु कामत: आपका अपना धान ?

श्री यशपाल सिंह: मेरा खुद का धान। 6 महीने बाद दुगने दाम कैसे हो गये ?

श्री हरि विष्णु कामत: यह तो बड़ी ज्यादाती है, मेम्बर का धान खरीद लिया।

अध्यक्ष महोदय: आप भी इस खेल में क्यों शामिल हो गये। आप ने बेचा क्यों था ?

श्री यशपाल सिंह: क्या कर्क, कभी माल-गुजारी वाला पैसों के लिये खड़ा है तो कभी भावपाशीवाला खड़ा है।

Shri Govinda Menon: I have not been able to understand.

Mr. Speaker: The produce of the farmer is taken at a cheaper rate and when he requires for his own consumption later on after six months, he gets it at double the price.